

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
Ivn. P (CA) No. 01/JPR/2022
CP No. 26/272-271/JPR/2021
Under Section 272-271 of
Companies Act, 2013

In the matter of:

Union of India through Serious Fraud Investigation Office ...Petitioner

Versus

Vimladevi Agro Tech Ltd. ...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared

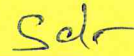
For the Respondent : None-appeared

ORDER

List the matter on 25.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 15, 2023